

COURT NO. 11
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO
THE HONOURABLE SRI JUSTICE K SURESH REDDY

To be Heard on Friday The 4th day of July 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
1	CC/666/2022	BOLLA KRISHNA MURTHY Vs K.JAWAHAR REDDY	M PITCHAIAH	RAMALINGESWARA RAO KOCHARLA KOTA G RAJU	WEST GODAVARI
2	CC/2238/2022	V VENKATAPATHI RAJU Vs K JAWAHAR REDDY	M PITCHAIAH	C SUMON RAMALINGESWARA RAO KOCHARLA KOTA G RAJU	WEST GODAVARI
<u>FOR COMPLIANCE</u>					
3	CC/2005/2021 IA 1/2022 Miscellaneous Petition IA 2/2022 Miscellaneous Petition WP/39223/2015	SMT. CHIDAMALA SWARNA KUMARI Vs SHRI DR. RAJAT BHARGAVA IAS	PARDHA SARADHI A V	N ASWARTHA NARAYANA G RAJU	VISAKHAPATNAM
4	WP/39223/2015 IA 1/2015(WPMP 50576/2015) Suspension Petition IA 1/2019 Vacate Stay Petition IA 1/2022	THE STATE OF ANDHRA PRADESH Vs SMT.CH.SWARNA KUMARI W/O CH.PRASADA RAO	GP FOR SERVICES I (AP)	VENKATESHWARLU GUMMADEVALLY	-
<u>FOR ADMISSION</u>					
5	WP/14344/2025	D ZEENATH Vs THE STATE OF AP	BILAAL AHMED SYED	THE ADVOCATE GENERAL	CHITTOOR
<u>ADMISSION</u>					
6	CC/1794/2021 IA 1/2021 Additional Material Petition	N. RAMAKRISHNA Vs MR. HARINARAYANAN IAS	RAJENDRA BUSSA	P SUBASH J DILEEP KUMAR	CHITTOOR
7	CC/1852/2021	K.SANYASI RAO Vs SRI J. SYAMALA RAO IAS	V SUDHAKAR REDDY RAMALINGESWARA RAO KOCHARLA KOTA K BHEEMA RAO G RAJU	SRIKAKULAM
8	CC/2160/2021	K.V.V. SATYANARAYANA MURTHY Vs SMT.POONAM MALAKONDAIAH	P V RAMANA	MANNAM VENKATA KRISHNA RAO RR 5 TO 7 NOTICE SERVED	SRIKAKULAM
9	CC/1566/2023	G.PHANI RAJ KUMAR Vs SMT. V.ROJ MARY	S GOPAL RAO	Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA 3 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET RETURNED R 4 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED	PRAKASAM
10	CC/4122/2024 IA 1/2025	TANIKONDA VIDYASAGAR	SASANKA BHUVANAGIRI	Mattegunta.Sudhir	PRAKASAM

Implead Petition

Vs
POLA BHASKAR

Standing Counsel For
Z.P.Ps
M.P.Ps
Gram Panchayats
K M KRISHNA REDDY
P SUBASH

COURT NO. 11
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

To be Heard on Friday The 4th day of July 2025(AFTER BENCH WORK IN F/N & A/N - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
11	WP/23290/2013 IA 1/2013(WVMP 2992/2013) Vacate Stay Petition IA 2/2013(WPMP 28605/2013) Suspension Petition	ABBURI SRINU Vs GOVERNMENT OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE B D MAHESWARA REDDY	PRAKASAM
12	WP/14970/2017 IA 1/2017(WPMP 18503/2017) Direction Petition	KODALI SARATH KUMAR Vs THE PROJECT DIRECTOR REGIONAL OFFICE AT PLOT NO.	RAYAPROLU SRIKANTH	GP FOR LAND ACQUISITION (AP) S S VARMA (SC FOR NHAI)	KRISHNA
13	WP/30035/2017 IA 1/2017(WPMP 37420/2017) Direction Petition	EASHWARAIAH Vs THE STATE OF ANDHRA PRADESH	K BHIMANNA	GP FOR LAND ACQUISITION (AP) HARISH KUMAR RASINENI	ANANTAPUR
FOR DISMISSAL					
14	WP/37311/2017 IA 1/2017(WPMP 46350/2017) Direction Petition IA 1/2018 Implead Petition IA 4/2018 Vacate Stay Petition IA 5/2018 Implead Petition	K. SWARUPA RANI Vs PRL. SECY. REV. DEPT. & 2 ORS.	MAHADEVA KANTHRIGALA	GP FOR REVENUE (AP) GHANTA SRIDHAR SATYANARAYANA NIMMALA KANADHI BHATLA SRINIVASA MURTHY D HANUMANTHA RAO	GUNTUR
FOR COMPLIANCE					
15	CC/559/2023 IA 1/2023 Dispense with Petition	K DORA BABU Vs SHASHI BHUSHAN KUMARI.A.S	BATHALA RAMESH	S SIVA KUMARI S NISCHALA REDDY	SPS NELLORE
16	CC/839/2023 IA 1/2023 Dispense with Petition	PATAN MASTHAN KHAN Vs SRI K S JAWAHAR REDDY.A.S	NIMMAGADDA REVATHI	S NISCHALA REDDY S SIVA KUMARI	CHITTOOR
17	CC/901/2023	B RAMASUBBA REDDY Vs SHAMSHER SINGH RAWAT I.A.S	P NARASIMHULU	S NISCHALA REDDY S SIVA KUMARI	YSR KADAPA
18	CC/1138/2023	G SRIDHAR GOPALA KRISHNA Vs SASIBHUSHAN KUMARI.A.S	VENKAT CHALASANI	S SIVA KUMARI S NISCHALA REDDY	KRISHNA
FOR ADMISSION					
19	SA/317/2025 IA 1/2025 Condone Delay in Rep	A.S SARDAR Vs SHARIFF UNNISA BEGUM	RAMA CHANDRA RAO GURRAM		VISAKHAPATNAM
20	SA/382/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	SRI. GANAGALLA APPANNA Vs SMT. VANKAACHIYAMMA	CKR ASSOCIATES	SREENIVAS PADALA	VISAKHAPATNAM
21	SA/383/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	SRI GANAGALLA APPANNA Vs EMANDI SHANKAR RAO	CKR ASSOCIATES	SREENIVAS PADALA	VISAKHAPATNAM

22	SA/420/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 Dispense with Petition IA 4/2025 Stay Petition	CHENNA SADHU Vs CHENNA AMMORU	R S MANIDHAR PINGALI		VISAKHAPATNAM
23	SA/434/2025	BELLANA ATCHAMMA(DIED) Vs GUDIWADA RAJA RAO	T N M RANGA RAO		VISAKHAPATNAM
24	CRP/1223/2025 IA 2/2025 Stay Petition	KOSARA VENKATA RAO Vs KANGULA VARALAXMI	R SIVA SAI SWARUP		VISAKHAPATNAM
25	CRP/1512/2025 IA 1/2025 Stay Petition	KANDIKATTU SAHADEVA RAO Vs BARRE SATYANARAYANA MURTHY	T V JAGGI REDDY		VISAKHAPATNAM
26	CRP/1523/2025 IA 1/2025 Stay Petition	SIMHADRI RAMA MOHAN RAO Vs BHEMANDHAM KISHORE	KOCHIRI RAJA SHEKAR		VISAKHAPATNAM
27	CRP/1545/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	CHELLURI ADINARAYANA Vs CHELLURI GANAPATHI RAO	A.SRINIVASA RAO		VISAKHAPATNAM

FOR HEARING

28	CC/6856/2023	SGN HAFEEZ PASH Vs A.MD.IMTIZA IAS.	RAVULA NAGARJUNA	SHAIK KHAJA BASHA	SPS NELLORE
29	CRP/410/2025 IA 1/2025 Stay Petition	M/S. SWARNA GROUP Vs CHEKURI VENKATA LAKSHMI	A RADHAKRISHNA	P S P SURESH KUMAR	VISAKHAPATNAM

FOR ADMISSION (CRP MATTERS)

30	CRP/3243/2024 IA 1/2024 Stay Petition	PILLI KANAKA RAJU Vs PARAKUSAM PADMAVATHI	MANGENA SREE RAMA RAO	V V SATISH RR1TO3 APP BY M/S V V SATISH(ADV) R4 SERVED PROOF OF SERVICE NOT FILED.	VISAKHAPATNAM
31	CRP/131/2025 IA 1/2025 Stay Petition	VYSYA RAJU BALAKRISHNAM RAJU Vs VYSYA VENKATA LAKSHMI	P RAMJI		VISAKHAPATNAM
32	CRP/177/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition	SMT. GOMPA SEETHAMMA Vs GORLE PERU NAIDU	SRINIVASA RAO NARRA	MALLAVELLI NAGA SAI LALITH KUMAR RR1TO3,8 RETURNED UNSERVED RR4TO7,10 APP BY M/S MALLAVELLI NAGA SAILALITH KUMAR(ADV) R9 DIED VIDE CT.	VISAKHAPATNAM
33	CRP/334/2025 IA 1/2025 Stay Petition	BOOMIREDDY RAMIREDDY Vs SEKARAMANTRI SAI VENKATA LAXMANA RAO	T V S PRABHAKARA RAO	V V L N SARMA	VISAKHAPATNAM
34	CRP/356/2025 IA 1/2025 Stay Petition	NAMBURI NARAYANA RAJU Vs CHEKURI SUDHAKAR RAJU	G R SUDHAKAR	V VINOD K REDDY	VISAKHAPATNAM

35	CRP/361/2025 IA 1/2025 Stay Petition	D HOME PROJECTS Vs K. SUBHASHINI	V V SATISH	RR1,2,4-SERVED AS PER POSTAL ENDORSEMENT R3 - "ITEM DELIVERED" AS PER MEMO FILED VIDE USR NO 29806/2025	VISAKHAPATNAM
36	CRP/374/2025 IA 1/2025 Stay Petition	SRI GUDIA RAMMURTHY Vs SMT. DALLI SRIDEVI	APPALARAJU SADI	SIVAPRASAD REDDY VENATI	VISAKHAPATNAM
37	CRP/404/2025 IA 1/2025 Stay Petition	SMT. BUDDHA NARI MANI Vs GANNI VERRANNA CHOWDHARI	M KESAVA RAO	R1- Unserved "No such person" R2- Notice sent not yet returned Memo proof of service not filed	VISAKHAPATNAM
38	CRP/425/2025 IA 1/2025 Stay Petition	LANKA JAGANNADHAM Vs SMT BALIREDDY VARAHALAMMA	M BALASUBRAHMANYAM	G RAMA GOPAL RR1,3,8-Notice sent not yet returned. RR2,5to7-Unserved r2,-Not Claimed, R5,6-Insufficient address, R7-Addressee Expired as per postal endorsement, R4-Served, RR9to11-App by m/s.G.Rama Gopal (adv). RR 1,3,8 TO 11,14 - SERVED AS PER POSTAL ENDORSEMENT RR 2, 13 SERVED AS PER MEMO FILED VIDE USR NO.51195/25	VISAKHAPATNAM
39	CRP/443/2025 IA 1/2025 Direction Petition IA 2/2025 Extension Petition	YELLAPU GANESH Vs VEGI RAMA KOTESWARA RAO	K N P VAMSIKRISHNA	MANGENA SREE RAMA RAO SR-APP	VISAKHAPATNAM
40	CRP/451/2025 IA 1/2025 Direction Petition	PALLA SURI Vs KILARI RAMU	B.MADHU	RAYAPROLU SRIKANTH SR- App	VISAKHAPATNAM
41	CRP/509/2025 IA 1/2025 Stay Petition CRP/554/2025 CRP/574/2025 CRP/575/2025 CRP/589/2025	ABDUL HAQ Vs LAKKARAJU SOMARAJU	MANGENA SREE RAMA RAO		VISAKHAPATNAM
42	CRP/554/2025 IA 1/2025 Stay Petition	ABDUL HAQ Vs LAKKARAJU SOMARAJU	MANGENA SREE RAMA RAO		VISAKHAPATNAM
43	CRP/574/2025 IA 1/2025 Stay Petition	ABDUL HAQ Vs LAKKARAJU SOMARAJU	MANGENA SREE RAMA RAO		VISAKHAPATNAM
44	CRP/575/2025 IA 1/2025 Stay Petition	ABDUL HAQ Vs LAKKARAJU SOMARAJU	MANGENA SREE RAMA RAO		VISAKHAPATNAM
45	CRP/589/2025 IA 1/2025 Stay Petition	ABDUL HAQ Vs LAKKARAJU SOMARAJU	MANGENA SREE RAMA RAO		VISAKHAPATNAM
46	CRP/553/2025 IA 1/2025 Suspension Petition	SURLA RAMANAMMA Vs ADIREDDY RAMANA	J M NAIDU	NIMMAGADDA REVATHI SIVA SANKARA RAO BORRA R1-App by m/s.Nimmagadda Revathi(adv). R2-Not necessary party. RR3,4,6,8-Served. R9-App by m/s.Borra Siva Shankar Rao (adv).	VISAKHAPATNAM

				R5-Notice sent not yet returned.	
47	CRP/621/2025 IA 1/2025 Stay Petition	SHREE SAI GANESH BUILDERS Vs PEELA VENKATA RAO	V SUBRAHMANYAM	SR-Served. Memo proof of service filed vide usr.no.45763 of25	VISAKHAPATNAM
48	CRP/699/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	KOTA VENKATA VASUDEVA RAO Vs VIROTHI TIRUPATHI RAO	G RAMA GOPAL	GAYATHRI MAHAYAJULA ->sr-app	VISAKHAPATNAM
49	CRP/707/2025 IA 1/2025 Stay Petition	LAGGISETTI MURLIDHAR Vs MADDALA MANI	K PALLAVI	SR- Unservd "Unclaimed" as per postal endorsment (Spl.Cell) Memo proof of service not filed.	VISAKHAPATNAM
50	CRP/737/2025 IA 1/2025 Stay Petition	KAPUSETTY KUMARI Vs NADIPALLI GOYAMMA	T S B V RAMA REDDY	MANGENA SREE RAMA RAO	VISAKHAPATNAM
51	CRP/756/2025 IA 1/2025 Dispense with Petition	SRI GUDIVADA ARJUNA APPA RAO Vs GUDIVADA SATYAM	R SIVA SAI SWARUP	N SIVA REDDY SR- App by M/s. N. Siva Reddy(Adv)	VISAKHAPATNAM
52	CRP/792/2025 IA 1/2025 Stay Petition CRP/804/2025	DATLA JANAKIRAMA RAJU Vs UPPALAPATI VARAHALA RAJU	V V N NARASIMHAM	G RAMA GOPAL	VISAKHAPATNAM
53	CRP/804/2025	DATLA JANAKIRAMA RAJU Vs UPPALAPATI VARAHALA RAJU	V V N NARASIMHAM	G RAMA GOPAL	VISAKHAPATNAM
54	CRP/800/2025 IA 1/2025 Stay Petition	SURISETTI SIRISHA Vs MALLA SURYA APPA RAO	Y SUDHAKAR	CELL	VISAKHAPATNAM
55	CRP/824/2025 IA 1/2025 Stay Petition	NANDI PARVATHI Vs ATLURI RADHARANI	A PRABHAKAR SARMA	R1- RETUENED UNSERVED R2&3-DIED VIDE C.T R4-NOT NECESSARY PARTIES VIDE C.T RR5TO7 SERVED MEMO FILED VIDE USR NOS.42956/25,54895/2025	VISAKHAPATNAM
56	CRP/825/2025 IA 1/2025 Stay Petition	NANDI PARVATHI Vs ATLURI RADHARANI	A PRABHAKAR SARMA		VISAKHAPATNAM
57	CRP/826/2025 IA 1/2025 Stay Petition	NANDI PARVATHI Vs ATLURI RADHARANI	A PRABHAKAR SARMA	RR2&3-DIED VIDE C.T RR4TO 7-NOT NECESSARY PARTIES VIDE C.T RR1,8&9- RETUENED UNSERVED R1-REFUSED RR8&9 -LEFT AS PER MEMO FILED VIDE USR NO.42958/25,54885/2025	VISAKHAPATNAM
58	CRP/827/2025 IA 1/2025 Stay Petition	NANDI PARVATHI Vs ATLURI RADHARANI	A PRABHAKAR SARMA	RR2,3-Died vide c.t. RR1,8,9-Unservd r1- Addressee left,rr8,9- Addressee left, as per postal endorsement vide memo filed usr.no.54886 of 25& 42959 of 25. RR4to7-Are not necessary parties.	VISAKHAPATNAM

59	CRP/839/2025 IA 1/2025 Stay Petition	DHANYAMRAJU NAKKULAMMA Vs DHANYAMRAJU SUBBA RAO(DIED)	B.ABHAY SIDDHANTH MOOTHA	YALLABANDI RAMATIRTHA RR 1 & 4 - DIED VIDE C.T RR 6 TO 8 - SERVED RR 2& 5 - UNSERVED R2 - NO SUCH PERSON IN THIS ADDRESS R5 - ADDRESSEE OUT OF STATION AS PER POSTAL ENDORSEMENT MEMO PROOF OF SERVICE FILED VIDE USR NO.55371/25	VISAKHAPATNAM
60	CRP/841/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	GUGGILAPU SURYA NARAYANA Vs SUREDDY KANAKA DURGA VENU	CH SRINIVAS	SR-Served. Memo proof of service filed vide usr.no.52787 of 25.	VISAKHAPATNAM
61	CRP/843/2025 IA 1/2025 Stay Petition CRP/801/2025	GUNDU GIRI Vs SMT. SURISETTY VIJAYA LAKSHMI	LEO LAW ASSOCIATES LLP	AJAY KUMAR KANAPARTHI	VISAKHAPATNAM
62	CRP/801/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	GUNDU SEKHAR Vs SMT. SURISETTY VIJAYA LAKSHMI	LEO LAW ASSOCIATES LLP	AJAY KUMAR KANAPARTHI	VISAKHAPATNAM
63	CRP/875/2025 IA 1/2025 Stay Petition	GAVARA ARJUNA RAO Vs KARRI GOPALA KRISHNA REDDY	G SATYANARAYANA MURTHY		VISAKHAPATNAM
64	CRP/905/2025 IA 1/2025 Suspension Petition CRP/903/2025	ATTILI APPALASWAMY Vs BHUPATHIRAJU GOWRISANKARA RAJU (DIED)	Ms NAGA SWETHA ATTILI	RR1,2- Died vide CT RR7,11,16 - Served RR3to6,9,10,14,15,17 - Unservd RR3to5 - "addressee left" RR6,9,10 - "Deceased" R15 - "Refused" RR14,17 - "Insufficient address" as per postal endorsement RR8,12,13 - Notice sent not yet returned Memo proof of service not filed	VISAKHAPATNAM
65	CRP/903/2025 IA 1/2025 Stay Petition	ATTILI APPALASWAMY Vs BHUPATHIRAJU GOWRISANKARA RAJU (DIED)	Ms NAGA SWETHA ATTILI		VISAKHAPATNAM
66	CRP/926/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MISRO SANTOSH KUMAR Vs LAKSHMI MISRO	B.MADHU		CHITTOOR
67	CRP/935/2025	B. MALLIKHARJUNA RAO Vs GOVERNMENT OF ANDHRA PRADESH	A S C BOSE	SR- Served (Spl. Cell) Memo proof of service not filed	VISAKHAPATNAM
68	CRP/961/2025 IA 1/2025 Stay Petition	SRI RAMBHA NARAYANA MURTHY Vs SRI PALLE SANKARA RAO	R SIVA SAI SWARUP	R1- Notice sent not yet returned R2- Served (Spl. Cell) Memo proof of service not filed	VISAKHAPATNAM
69	CRP/982/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	CHITTI DHANUNJAY Vs PALLA SATYA DEVA PAVAN KUMAR	THOTA S V L NARASIMHASWAMY	Dr.SATTARU RAJANI SR -App by m/s.Dr.Sattaru Rajani (adv).	VISAKHAPATNAM

70	CRP/992/2025 IA 1/2025 Stay Petition	DOMMETI VIJAYA LAKSHMI Vs SREDHARALA PYDISETTY	DAMODARA RAO THUNGANA		VISAKHAPATNAM
71	CRP/1051/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	POTHAMSETTY LEELA Vs ISAI JAGADEESH	R SIVA SAI SWARUP	SR - Unserved "No such addressee in this address" as per postal endorsement Memo proof of service not filed	VISAKHAPATNAM
72	CRP/1067/2025 IA 1/2025 Stay Petition	LALAM DEMULLAMMA Vs VUPPALAPATI VENKATA RAMANA MURTHY RAJU	AKHIL KRISHNAN	P RAJASEKHAR	CHITTOOR
73	CRP/1121/2025 IA 1/2025 Suspension Petition CRP/675/2025 CRP/676/2025 CRP/677/2025 CRP/678/2025	THE DIVISIONAL FOREST OFFICER Vs NAMBURU VENKATA SURYA VARAHA RAMAKRISHNA RAO	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
74	CRP/675/2025 IA 1/2025 Suspension Petition	THE DIVISIONAL FOREST OFFICER Vs SAGIRAJU SURYANARAYANA RAJU	GP FOR ARBITRATION		VISAKHAPATNAM
75	CRP/676/2025 IA 1/2025 Suspension Petition	THE DIVISIONAL FOREST OFFICER Vs SMT MEESALA USHARANI	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
76	CRP/677/2025 IA 1/2025 Suspension Petition	THE DISTRICT FOREST OFFICER Vs INDUKURI VENKATA NARASIMHA RAJU	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
77	CRP/678/2025 IA 1/2025 Suspension Petition	THE DIVISIONAL FOREST OFFICER Vs MUDUNURI VENKATA NARASIMHARAJU	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
78	CRP/1132/2025 IA 1/2025 Suspension Petition	DODDI ESWARA RAO Vs MADDALA RAMESWARA RAO	SAIDULU SHAIK	R1 UNSERVED,S,R - ITEM DELIVERED AS PER POSTAL TRACKING REPORT FILED VIDE USR,NO,55657/25	VISAKHAPATNAM
79	CRP/1169/2025 IA 1/2025 Suspension Petition	YADIA SEETHARAM Vs YADLA RAMA MURTHY	KOTI REDDY IDAMAKANTI		VISAKHAPATNAM
80	CRP/1216/2025 IA 1/2025 Direction Petition	GARLANKA LAKSHMI RAJESWARI Vs THE STATE OF ANDHRA PRADESH	S APPADHARA REDDY		VISAKHAPATNAM
81	CRP/1229/2025 IA 1/2025 Direction Petition	MATHIREDDI RAJU BABU Vs MATHIREDDI SATHYANARAYANA	K SUBRAHMANYAM	P.NANULU NAIDU	VISAKHAPATNAM
82	CRP/1237/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Stay Petition	BUDDHA SREENIVASA RAO Vs BODDETI SANKARA RAO	Y SUDHAKAR	R1 R2 UNSERVED,Memo proof of service not filed	VISAKHAPATNAM
83	CRP/1503/2025 IA 1/2025 Stay Petition	SURLA RAMU Vs YEDLA NAGARATHNAM	J M NAIDU	POTHALA GOWTHAM KOTI REDDY IDAMAKANTI R3 R4 R5 R6 R7 R8 R9 R10	VISAKHAPATNAM

84	CRP/1550/2025 IA 1/2025 Stay Petition	MOYYA DANIAL PRATAP Vs RAVURI VENKATA RAO	ARRABOLU SAI NAVEEN		VISAKHAPATNAM
85	CRP/1567/2025 IA 1/2025 Condone Delay Petition	KARRI RAMACHANDRA RAO Vs MANCHUKONDA VENKATA JAGANNADHAM	GORLA MANASA		VISAKHAPATNAM
FOR ADMISSION (SA MATTERS)					
86	SA/60/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Stay Petition	PALLELA VARAHALA BABU Vs BADDI JAYALAKSHMI	NIMMAGADDA REVATHI	R1 UNSERVED,	VISAKHAPATNAM
87	SA/110/2025 IA 1/2025 Stay Petition IA 2/2025 Addl. Evidence Petition	SUNDUNGUNTA RAMA KRISHNA Vs SMT MOGANTI SAILAJA KUMARI	G RAMA GOPAL		VISAKHAPATNAM
88	SA/127/2025 IA 1/2025 Direction Petition	PUTHI KOTESWARA RAO Vs CHEKKA AYYAPPPA RAJU	V RAGHU	BVSS BALAKRISHNA RANJIT	VISAKHAPATNAM
89	SA/128/2025 IA 1/2025 Stay Petition	PUTHI KOTESWARA RAO Vs CHEKKA AYYAPPA RAJU	V RAGHU	BVSS BALAKRISHNA RANJIT	VISAKHAPATNAM
90	SA/155/2025 IA 1/2025 Injunction Petition	MOUNA ESTATES Vs KEDARISSETTY GURAYYA GUPTHA(DIED)	M CHALAPATI RAO	KALLA GUNA SEKHAR	VISAKHAPATNAM
91	SA/213/2025 IA 1/2025 Suspension Petition	SMT. VASUPALLI LAKSHMI Vs KOSAN TATAYYALU	K.V. SATYA RAMACHANDRA RAO	HEMANTH KUMAR VENNA	VISAKHAPATNAM
92	SA/217/2025 IA 1/2025 Injunction Petition	GADDADA PRAKASH RAO Vs VURUKUTI APPA RAO	P RAJASEKHAR	V RAJA MANOHAR	VISAKHAPATNAM
93	SA/230/2025 IA 1/2025 Condone Delay in Rep IA 2/2025 Injunction Petition	SMT. YAMALA SATYAVATHI Vs PALIREDDY RAMA MURTHY	K SUBRAHMANYAM	M SIVA KUMAR	VISAKHAPATNAM
94	SA/249/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 Condone Delay Petition IA 4/2025 Set Aside Abatement IA 5/2025 L R Petition IA 6/2025 Stay Petition	MALLA SIVA SUBRAMANYAM (LATE) Vs PANCHADA PENTA RAJU	K SARVA BHOUMA RAO		VISAKHAPATNAM
95	SA/254/2025 IA 1/2025 Dispense with Petition	SRI. GOTTUMUKKALA VENKATA RAMA RAJU Vs SRI. SUNKARI APPALANARAYANA (DIED)	V V RAVI PRASAD	BONU RAMA SHANKAR RAO	VISAKHAPATNAM
96	SA/256/2025 IA 1/2025 Suspension Petition	ALLA APPALA NAIDU Vs SILAPARASETTI RAMAKRISHNA	G VENKATA SUBBA RAJU		VISAKHAPATNAM

97	SA/269/2025 IA 1/2025 Condone Delay Petition	APPURUBHUKTHA DANDAMMA Vs MOTURU SATYAVATHI	G RAMA GOPAL	T D PANI KUMAR	VISAKHAPATNAM
98	SA/273/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep	KILLO MOSYA Vs KILLO KAMALA	SWATI GUDA		VISAKHAPATNAM
99	SA/286/2025 IA 1/2025 Stay Petition	KARRI SADHU RAO Vs VARAKAVI MANIKYAM	P VIJAYA KUMARI		VISAKHAPATNAM
100	SA/316/2025 IA 1/2025 Suspension Petition	YADASU VEERASWAMY Vs KONTHAM NAGESWARA RAO	G V S KISHORE KUMAR	K RAMA SUBBA RAO	VISAKHAPATNAM
101	SA/341/2025 IA 2/2025 Injunction Petition IA 3/2025 Injunction Petition	ACHANTA VENKATESWARLU Vs JAGATHA SURIBABU	M SRI ATCHYUT		VISAKHAPATNAM
102	SA/378/2025 IA 1/2025 Injunction Petition	V.KANAKA PRASAD Vs VADDADI PADMAVATHI	T D PANI KUMAR		VISAKHAPATNAM
103	SA/386/2025 IA 2/2025 Dispense with Petition	LALAM SOMUNaidu Vs LALAM PEDA SATYAM	M BALASUBRAHMANYAM		VISAKHAPATNAM
104	SA/387/2025 IA 1/2025 Injunction Petition	VADDADI KANAKA PRASAD Vs RATTAPU PADMAVATHI @ VADDADI PADMAVATHI	T D PANI KUMAR		VISAKHAPATNAM
105	SA/390/2025 IA 1/2025 Direction Petition	DANDU KRISHNAM RAJU Vs KONAM SAMBA SIVA RAO	BONU RAMA SHANKAR RAO	K NARSI REDDY	SRIKAKULAM
106	SA/391/2025 IA 1/2025 Dispense with Petition	DANDU KRISHNAM RAJU Vs KONAM SAMBA SIVA RAO	BONU RAMA SHANKAR RAO	HEMANTH KUMAR VENNA	VISAKHAPATNAM
107	SA/392/2025 IA 1/2025 Stay Petition	DANDU KRISHNAM RAJU Vs KONAM SAMBA SIVA RAO	BONU RAMA SHANKAR RAO	K NARSI REDDY	SRIKAKULAM

SPECIALLY MENTIONED CASES

108	WP/5870/2014 IA 1/2014(WPMP 7296/2014) Direction Petition IA 1/2024 Leave Petition IA 1/2025 Additional Material Petition	DHULUPUDI VENKATESWARA RAO Vs THE GOVT. OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	M R S SRINIVAS	GP FOR LAND ACQUISITION	EAST GODAVARI
109	WP/12925/2014 IA 1/2014(WPMP 16203/2014) Suspension Petition IA 1/2018 Additional Material Petition IA 2/2019 Additional Material Petition IA 1/2021 Fix an Early Date IA 2/2021 Receive Docs Petition IA 3/2021 Additional Material Petition IA 1/2022 Additional Material Petition WP/18940/2017	A.V. RANGA RAO (DIED) HYD Vs PRL. SECY. REVENUE DEPT. HYD & 6 OTHERS	MINNIKANTI LAXMIPRASAD	GP FOR REVENUE JYOTHI ESWAR GOGINENI GHANTA SRIDHAR S V MUNI REDDY (NOTE)	GUNTUR

110	WP/18940/2017 IA 1/2017(WPMP 23084/2017) Suspension Petition IA 2/2017(WPMP 23085/2017) Stay Petition IA 3/2017(WPMP 23086/2017) Dispense with Petition IA 1/2019 Additional Material Petition IA 1/2021 Amendment Petition	M BRAHMA REDDI Vs PRL.SECRTARY (STAMPS & REGI) AND 8 OTHERS	GHANTA SRIDHAR HARIJA AKKINENI	GP FOR REVENUE (AP) M RAVINDRA MINNIKANTI LAXMIPRASAD GP FOR REGISTRATION AND STAMPS	GUNTUR
111	WP/37088/2018 IA 1/2018 Suspension Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Recall Petition IA 1/2021 Additional Material Petition IA 1/2022 Additional Material Petition IA 1/2023 Permission Petition IA 2/2023 Vacate Stay Petition IA 1/2024 Leave Petition	M. BRAHMA REDDI Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR REVENUE (AP) ANCHA PANDURANGA RAO S SRINIVAS REDDY BUTTA VIJAYA BHASKER	GUNTUR
112	WP/29425/2015 IA 1/2015(WPMP 38132/2015) Direction Petition	CHILAKALA RATNALAMMA Vs THE STATE OF ANDHRA PRADESH	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP)	KURNOOL
113	WP/8024/2016 IA 1/2016(WVMP 3628/2016) Vacate Stay Petition IA 2/2016(WPMP 10201/2016) Direction Petition IA 1/2024 Implead Petition WP/7078/2016 WP/17533/2016	SRI MUMMIDI VENKATA REDDI Vs THE STATE OF ANDHRA PRADESH	K V SESHAGIRI RAO	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION M SRI ATCHYUT GP FOR LAND ACQUISITION (AP)	EAST GODAVARI
114	WP/7078/2016 IA 1/2016(WPMP 8522/2016) Dispense with Petition IA 2/2016(WPMP 9027/2016) Direction Petition IA 1/2018 Vacate Stay Petition	TIRUMALASETTY SATYAVATHI W/O LATE SOMAYYA @ NARAYYA Vs STATE OF ANDHRA PRADESH	SARIPALLI SUBRAHMANYAM	GP FOR LAND ACQUISITION (AP) M SRI ATCHYUT CHALLA SIVASANKAR	EAST GODAVARI
115	WP/17533/2016 IA 1/2016(WVMP 2985/2016) Vacate Stay Petition IA 2/2016(WVMP 3630/2016) Vacate Stay Petition IA 3/2016(WPMP 21542/2016) Direction Petition IA 1/2017(WPMP 32697/2017) Amendment Petition IA 1/2019 Direction Petition IA 1/2024 Implead Petition	TIRUMALASETTY SAVITHRI Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR LAND ACQUISITION (AP) M SRI ATCHYUT K V SESHAGIRI RAO	WEST GODAVARI
116	WP/7065/2017 IA 1/2017(WPMP 8677/2017) Suspension Petition	SMT. PYLA AMMAJI W/O. KANNAM NAIDU Vs THE STATE OF ANDHRA PRADESH DEPARTMENT OF	V V N NARAYANA RAO	GP FOR REVENUE (AP) SOMISETTY GANESH BABU SC For VUDA and MUDA V SURYA KIRAN KUMAR (SC FOR VMRDA and	VISAKHAPATNAM

ADMISSION (STAMPS AND REGISTRATION)

117	WP/39254/2017	THE VISAKHAPATNAM CITY A.P. STATE GOVERNMENT N.G.O.S Vs THE GUMMAISIST OF ANDHRA PRADESH REVENUE DEPARTMENT	V V RAVI PRASAD V BHEEMAYYA	15548/GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
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ADMISSION (REVENUE)

118	WP/3702/2014 IA 1/2014(WPMP 4573/2014) Direction Petition IA 1/2018 Implead Petition IA 1/2020 Extension Petition IA 1/2022 Implead Petition IA 2/2022 Vacate Stay Petition	K.A. SUDHAKAR REDDY ANANTAPURAMU DIST & ANOTHER Vs THE STATE OF ANDHRA PRADESH	K K DURGA PRASAD	GP FOR REVENUE N ASWARTHA NARAYANA O MANOHER REDDY	ANANTAPUR
119	WP/13168/2014 IA 1/2014(WPMP 16499/2014) Suspension Petition IA 2/2014(WPMP 23288/2014) Amendment Petition IA 1/2019 Dispense with Petition IA 1/2023 Leave Petition IA 1/2024 Additional Material Petition WP/13167/2014	BATTULA NARAYANA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	RAJA REDDY KONETI	ADDL ADVOCATE GENERAL (AP)	PRAKASAM
120	WP/13167/2014 IA 1/2014(WPMP 16498/2014) Suspension Petition IA 2/2014(WPMP 23287/2014) Amendment Petition	K.V.CHALAPATHI RAO Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	V UMA DEVI	GP FOR REVENUE (AP)	PRAKASAM
121	WP/23436/2014 IA 1/2014(WVMP 2672/2014) Vacate Stay Petition IA 2/2014(WPMP 29355/2014) Direction Petition IA 6/2014(WVMP 135988/2014) Vacate Stay Petition IA 1/2017(WPMP 10825/2017) Implead Petition	DARA SATYA VENKATA SUNDARA RAMA MURTHY SETTY Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	K KOUTILYA D KRISHNA MURTHY	GP FOR REVENUE (AP) P HEMACHANDRA SATEESH KUMAR EERLA SC FOR AP TOURISAM DEVELOPMENT CORPORATION A K NARASIMHA RAO P SRI RAM	VISAKHAPATNAM
122	WP/2814/2016 IA 1/2016(WVMP 740/2016) Vacate Stay Petition IA 2/2016(WPMP 3529/2016) Suspension Petition	SAKE LAKSHMINARAYANA & 2 ORS. Vs PRL. SECY. REV. DEPT. & 6 ORS.	T KUMAR BABU	GP FOR REVENUE (AP) SESHADRI GOALLA N SRIHARI	ANANTAPUR
123	WP/12078/2016 IA 1/2016(WPMP 15147/2016) Direction Petition IA 1/2025 Leave Petition	S.VAHEEDA BEGUM Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE (AP)	CHITTOOR
124	WP/30069/2016 IA 1/2016(WPMP 37193/2016) Suspension Petition	KOKKINTI NOOR AHMED Vs STATE OF APPRL.SCYREVENUEHYD	S V MUNI REDDY	GP FOR REVENUE (AP) P V VIDYASAGAR MAHADEVA KANTHRIGALA	CHITTOOR

	IA 1/2025 Vacate Stay Petition	& 5			
125	WP/36544/2016 IA 1/2016(WPMP 45004/2016) Direction Petition IA 1/2017(WVMP 624/2017) Vacate Stay Petition IA 1/2023 Leave Petition	KAVITHA Vs PRL.SECRETARY (REVENUE) AND 2 OTHERS	A PADMA	GP FOR REVENUE (AP) M V RAJA RAAM GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	ANANTAPUR
126	WP/37051/2016 IA 1/2016(WVMP 5194/2016) Vacate Stay Petition IA 2/2016(WPMP 45657/2016) Stay Petition IA 1/2017(WPMP 9918/2017) Extension Petition	DARAPU SRINU Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR REVENUE (AP) A S C BOSE LALAM SYAMANTHA	VISAKHAPATNAM
127	WP/37269/2016 IA 1/2016(WPMP 45934/2016) Direction Petition IA 2/2016(WPMP 46518/2016) Permission Petition IA 1/2019 Vacate Stay Petition IA 1/2025 Implead Petition	M/S MAYUR EXPORTS Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
128	WP/37424/2016 IA 1/2016(WPMP 46117/2016) Direction Petition IA 1/2025 L R Petition CRP/1765/2016 WP/37422/2016 WP/37733/2016	DATLA SATYAVENKATA SUBBA RAJU Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL	E V V S RAVI KUMAR	GP FOR REVENUE (AP) P RAJESH BABU (NOTE CASE)	EAST GODAVARI
129	CRP/1765/2016 IA 1/2016(CRPMP 2233/2016) Stay Petition IA 2/2016(CRPMP 4985/2016) Extension Petition IA 1/2018 Extension Petition IA 1/2024 L R Petition	D S S RAJU E.GODAVARI DIST Vs D R K VENAMMA & 21 OTHERS	E V V S RAVI KUMAR M SRI ATCHYUT	P RAJESH BABU KISHORE SANKARAMANCHI BS KARTIK & PRASAD ESR	EAST GODAVARI
130	WP/37422/2016 IA 1/2016(WPMP 46115/2016) Stay Petition	ALLURI PRASHANTHI Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR REVENUE (AP) P RAJESH BABU BS KARTIK & PRASAD ESR	EAST GODAVARI
131	WP/37733/2016 IA 1/2016(WPMP 46494/2016) Stay Petition	DATLA SARASWATHI Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR REVENUE (AP) P RAJESH BABU BS KARTIK & PRASAD ESR	EAST GODAVARI
132	WP/41270/2016 IA 1/2016(WPMP 50847/2016) Suspension Petition IA 1/2017(WVMP 1693/2017) Vacate Stay Petition	P GRACE SURYA & 10 OTHERS Vs PRL.SECY. REVENUE DEPT. HYD. & 4 OTHERS	K S MURTHY	GP FOR REVENUE (AP) GHANTA SRIDHAR K RAMA KOTESWARA RAO	EAST GODAVARI
133	WP/46355/2016 IA 1/2016(WPMP 57092/2016) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023	P NANDA GOPAL VISAKHAPATNAM DIST & ANR Vs THE STATE OF AP & 5 OTHERS	V V LAKSHMI NARAYANA	GP FOR REVENUE (AP) G VASANTHA RAYUDU NAGA PRAVEEN VANKAYALAPATI J VENKATA RAMANA	VISAKHAPATNAM

Vacate Stay Petition
IA 3/2023
Leave Petition
IA 1/2025
Additional Material Petition

134	WP/2934/2017 IA 1/2017(WVMP 1230/2017) Vacate Stay Petition IA 2/2017(WPMP 3453/2017) Suspension Petition	V.RAJAGOPALA CHARI Vs THE STATE OF ANDHRA PRADESH	P BHASKAR	GP FOR REVENUE (AP) ELEVATED AS JUDGE PARAVASTU KRISHNA	GUNTUR
135	WP/33659/2017 IA 1/2017(WPMP 41868/2017) Suspension Petition	P.MASTHAN KHAN Vs THE STATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR REVENUE (AP)	CHITTOOR

ADMISSION (PANCHAYAT RAJ)

136	WP/23865/2015 IA 1/2015(WPMP 30939/2015) Direction Petition	AKKIREDDY RAMACHANDRA RAO S/O YARAI AH Vs STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) A S C BOSE	VISAKHAPATNAM
137	WP/28034/2018 IA 1/2018 Direction Petition	M/S. ACCESS LIVELIHOODS CONSULTING INDIA. LTD Vs STATE OF A.P.	S PARINEETA	GP FOR PANCHAYAT RAJ RURAL DEV (AP) RAVITEJA PADIRI	KRISHNA

ADMISSION (REVENUE-LA)

138	WP/4482/2014 IA 1/2014(WPMP 5547/2014) Direction Petition IA 1/2023 Leave Petition	MADDALA CHANDRAIAH Vs GOVT OF AP. REVENUE DEPT.(L.A.) & 3 OTHERS	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
139	WP/23407/2014 IA 1/2014(WVMP 3190/2014) Vacate Stay Petition IA 2/2014(WPMP 29320/2014) Injunction Petition	R. PADMA W/O RAMACHANDRA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	K S MURTHY	GP FOR LAND ACQUISITION (AP)	SPS NELLORE
140	WP/20093/2015 IA 1/2015(WPMP 25908/2015) Fix an Early Date	SMT. VARDENEEDI VENKATA VANITHA Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
141	WP/31474/2015 IA 1/2015(WPMP 40690/2015) Direction Petition WP/31472/2015	ALAPATI RAJA YOGAM S/O. SURYA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS	SITA RAM CHAPARLA	GP FOR LAND ACQUISITION (AP) ADDL ADVOCATE GENERAL	WEST GODAVARI
142	WP/31472/2015 IA 1/2015(WPMP 40688/2015) Direction Petition	NANDAMURI VEERA VENKATA SATYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR LAND ACQUISITION (AP) ADDL ADVOCATE GENERAL	WEST GODAVARI
143	WP/37251/2015 IA 1/2015(WPMP 47953/2015) Direction Petition IA 5/2018 Fix an Early Date IA 1/2024 Stay Petition	SMT. ZUBEDA BEGUMA Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	KAMALAKARA RAO BATHINA	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION RAMA CHANDRA RAO GURRAM A JAYANTHI	VISAKHAPATNAM
144	WP/40675/2016 IA 1/2016(WPMP 50112/2016)	KANITI VENKATESHWAR RAO S/O KOYIMDAPPA Vs	K J V N PUNDAREEKAKSHUDU	GP FOR LAND ACQUISITION (AP) NARASIMHA RAO	WEST GODAVARI

	Direction Petition IA 1/2017(WVMP 1094/2017) Vacate Stay Petition	THE STATE OF ANDHRA PRADESH		DAVULURI GP FOR SOCIAL WELFARE	
145	WP/44196/2016 IA 1/2016(WPMP 54515/2016) Stay Petition	SIDDA BHAVANI Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	K J V N PUNDAREEKAKSHUDU	GP FOR LAND ACQUISITION (AP) A K KISHORE REDDY	EAST GODAVARI
146	WP/2748/2017 WP/3190/2017 WP/7640/2017	D.VASUDEVA REDDY Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION	CHITTOOR
147	WP/3190/2017 IA 1/2017(WPMP 3775/2017) Direction Petition	K.SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR LAND ACQUISITION	CHITTOOR
148	WP/7640/2017 IA 1/2017(WPMP 9421/2017) Direction Petition IA 2/2017(WPMP 28668/2017) Extension Petition	K SRINIVASULU S/O KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR ASSIGNMENT GP FOR LAND ACQUISITION	CHITTOOR
149	WP/29802/2017 IA 1/2017(WPMP 37103/2017) Direction Petition IA 1/2024 Leave Petition	B. BULLI RAJU Vs THE STATE OF ANDHRA PRADESH	PANGA SIVANARAYANA V MALLIK	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	EAST GODAVARI
150	WP/32139/2017 IA 1/2017(WPMP 40012/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition WP/27686/2017	REGURU RUKMINI Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR REVENUE (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	SPS NELLORE
151	WP/27686/2017 IA 1/2017(WVMP 4435/2017) Vacate Stay Petition IA 2/2017(WPMP 34385/2017) Direction Petition IA 1/2018 Vacate Stay Petition	AARE SAMEYELU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	SRINIVAS BOBBILI	ADDL ADVOCATE GENERAL (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI GP FOR ASSIGNMENT (AP) GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT	SPS NELLORE
152	WP/34497/2017 IA 1/2017(WPMP 42887/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2022 Fix an Early Date WP/41326/2017	PITTI SRINIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR REVENUE (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI VIVEK CHANDRA SEKHAR S	SPS NELLORE
153	WP/41326/2017 IA 1/2017(WPMP 51276/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Vacate Stay Petition	PENAKA PARVATHAMMA Vs THE STATE OF A.P.	RAVULA NAGARJUNA	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION RAMA CHANDRA RAO GURRAM	SPS NELLORE
154	WP/35653/2017 IA 1/2017(WPMP 44310/2017) Direction Petition	K MUNEMMA CHITTOOR DIST Vs THE STATE OF AP	V VINOD K REDDY	GP FOR LAND ACQUISITION (AP)	CHITTOOR

	IA 1/2018 Vacate Stay Petition	GUNTUR DIST & 4 OTHERS			
155	WP/36069/2017 IA 1/2017(WPMP 44815/2017) Direction Petition IA 1/2025 Leave Petition WP/33944/2017 WP/34043/2017	T.A.P KASTURI RANGAN Vs PRL. SECY. REV. DEPT. & 5 ORS.	T L KRISHNA PRASAD	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION DEPUTY SOLICITOR GENERAL OF INDIA	CHITTOOR
156	WP/33944/2017 IA 1/2017(WPMP 42222/2017) Direction Petition IA 1/2025 Leave Petition	T. SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	T L KRISHNA PRASAD	GP FOR LAND ACQUISITION (AP) DEPUTY SOLICITOR GENERAL OF INDIA	CHITTOOR
157	WP/34043/2017 IA 1/2017(WPMP 42335/2017) Direction Petition IA 1/2025 Leave Petition	T KRISHNA REDDY TIRUPATHI DIED Vs THE STATE OF AP GUNTUR DIST & 5 OTHERS	T L KRISHNA PRASAD	. GP FOR LAND ACQUISITION DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE	CHITTOOR
158	WP/38841/2017 IA 1/2017(WPMP 48208/2017) Direction Petition	R SRIRAMULU REDDY Vs PRL.SECY. REVENUE DEPT. & 4 OTHERS	V VINOD K REDDY	GP FOR LAND ACQUISITION (AP) A JAYANTHI VIVEK CHANDRA SEKHAR S	CHITTOOR
<u>SPECIALLY IDENTIFIED CASES</u>					
159	WP/461/2014 IA 4/2014(WPMP 2568/2014) Vacation Motion Letter	PARVATHAREDDI VENKATESWARLU Vs GOVERNMENT OF ANDHRA PRADESH REVENUE (ASSIGNMENTS)	N SUBBA RAO	GP FOR REVENUE	PRAKASAM
160	WP/548/2014 IA 1/2014(WPMP 609/2014) Direction Petition IA 4/2014(WPMP 2856/2014) Vacation Motion Letter	TADI RAJARAO Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR REVENUE	VISAKHAPATNAM
161	WP/566/2014 IA 4/2014(WPMP 2824/2014) Vacation Motion Letter	GANDEMU AMMANAMMA Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	M V SURESH	GP FOR REVENUE	VISAKHAPATNAM
162	WP/633/2014 IA 4/2014(WPMP 3379/2014) Vacation Motion Letter	PALLAMREDDY BHASKAR REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	BOYA RAVINDER REDDY	GP FOR REVENUE	SPS NELLORE
163	WP/961/2014 IA 1/2014(WPMP 1047/2014) Direction Petition	KONDAMUDI NAGENDRAM Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	VEERAMREDDIGARI PRABHAKAR REDDY	GP FOR REVENUE GP FOR HOME	GUNTUR
164	WP/1537/2014 IA 1/2014(WPMP 1826/2014) Direction Petition	ALL COMMUNITY POOR PEOPLE SERVICE SCTY Vs GOVT.OF APDIST COLLECTORREVHYD& 2	T JANARDHAN RAO	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV	PRAKASAM
165	WP/1569/2014 IA 1/2014(WPMP 1863/2014) Direction Petition	DAGUMATI RAMANAMMA NELLORE DISTRICT Vs PRL SECY REVENUE (ASGN) HYDERABAD & 3 OTHERS	M S R CHANDRA MURTHY	GP FOR REVENUE B HANUMANTHA RAO (SC FOR KUR NEL MC) ANCHA PANDURANGA RAO	SPS NELLORE
166	WP/1596/2014	Y. SURESH KUMAR	KOPPULA GOPAL	GP FOR REVENUE	KURNOOL

	IA 1/2014(WPMP 1897/2014) Direction Petition	Vs THE STATE OF ANDHRA PRADESH			
167	WP/1607/2014 IA 1/2014(WPMP 1911/2014) Direction Petition	P. VARALAKSHMI DEVI KURNOOL DIST & ANOTHER Vs PRL SECY REVENUE DEPT HYD & ANO	CHILAMKURI HANUMANTHA RAYUDU	GP FOR REVENUE	KURNOOL
168	WP/1609/2014 IA 1/2014(WPMP 1913/2014) Direction Petition	P.SURDARSHANAM S/O.CHINNA YELLANNA Vs THE TAHSILDAR KURNOOL MANDAL KURNOOL DISTRICT	VEDULA SRINIVAS	GP FOR REVENUE	KURNOOL
169	WP/2089/2014 IA 1/2014(WPMP 2543/2014) Suspension Petition	SMT CHINNI KRISHNAVENI Vs JOINT COLLECTOR	VEDULA SRINIVAS	GP FOR REVENUE	SPS NELLORE
170	WP/2204/2014 IA 1/2014(WVMP 571/2014) Vacate Stay Petition IA 2/2014(WPMP 2673/2014) Direction Petition IA 3/2014(WPMP 2674/2014) Direction Petition	EX-TADDYTAPPERS FIELD LABOUR CO-OPERATIVE SOCIETY Vs STATE OF ANDHRA PRADESH	M BRAHMA REDDY	GP FOR REVENUE P R K AMERANDRA KUMAR ANCHA PANDURANGA RAO T V S PRABHAKARA RAO K SWARNA SESHU	EAST GODAVARI
171	WP/2316/2014 IA 1/2014(WPMP 2818/2014) Stay Petition IA 1/2016(WVMP 3951/2016) Vacate Stay Petition	SMT. K. DAMAYANTHI Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS SECRETARY	K V SUBRAHMANYA NARUSU	GP FOR REVENUE GP FOR REVENUE (AP) GP FOR REVENUE	KRISHNA
172	WP/2401/2014 IA 1/2014(WPMP 2916/2014) Suspension Petition IA 2/2014(WPMP 2917/2014) Direction Petition	BISHOP SOUTH ANDHRA LUTHERAN CHURCH TIRUPATI & 2 OTH Vs PRL SECY REVENUE DEPT HYDERABAD & 8 OTHERS	N NARAHARI	GP FOR REVENUE P SRIDHAR REDDY	CHITTOOR
173	WP/2853/2014 IA 1/2014(WPMP 3500/2014) Direction Petition	S.CHINNA MALAKONDAIAH S/O. CHENNAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH	M CHALAPATHI	GP FOR REVENUE	PRAKASAM
174	WP/3014/2014 IA 1/2014(WPMP 3701/2014) Direction Petition	VADAPALLI GANGARAJU Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	C V BHANOJI RAMARS	GP FOR REVENUE BS KARTIK PRASAD ESR	EAST GODAVARI
175	WP/3087/2014 IA 1/2014(WPMP 3787/2014) Direction Petition	N.SUBBARATHNAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	T LAKSHMI NARAYANA	GP FOR REVENUE	SPS NELLORE
176	WP/3279/2014 IA 1/2014(WPMP 4030/2014) Direction Petition	SMT. POODOTA RAJANI RANI GUNTUR DIST. Vs PRL. SECY. REV. DEPT. & ANO.	M SRIKANTH REDDY	GP FOR REVENUE	GUNTUR
177	WP/4203/2014 IA 1/2014(WPMP 5190/2014) Stay Petition IA 1/2017(WPMP 8679/2017) Permission Petition	KOLLIPURI ROSAMMA GUNTUR DISTRICT Vs PRL SECY DEPT OF REVENUE HYDERABAD & 3 OTHERS	RAVIKUMAR MATHANGI	GP FOR REVENUE D HANUMANTHA RAO	GUNTUR

178	WP/4211/2014 IA 1/2014(WPMP 5199/2014) Direction Petition	STAR AQUA FOODS PVT LTD GUNTUR Vs PRL SECY (REV) HYD & 3 OTHERS	N CHANDRADHAR RAO	GP FOR REVENUE	PRAKASAM
179	WP/4295/2014 IA 1/2014(WPMP 5296/2014) Stay Petition	N.SUBRAMANYAM REDDYCHITTOOR DIST Vs STATE OF APDIST COLLECTORCHITTOOR& 2	K KOUTILYA	GP FOR REVENUE V JAGAPATHI	CHITTOOR
180	WP/4321/2014 IA 1/2014(WPMP 5340/2014) Direction Petition	SHAIK AHMAD BASHA SPSR NELLORE DIST. Vs THE STATE OF A.P.REVENUEHYD.& 8 OTRS.	G SARASWATHI	GP FOR REVENUE GP FOR HOME	SPS NELLORE

INTERLOCUTORY

181	IA/1/2021 Restoration Petition WP/35534/2017	P N NAIDU VISAKHAPATNAM DIST AND 1 OTHERS Vs	P VISHNUVARDHANA REDDY SODUM ANVESH ADDL ADVOCATE GENERAL (AP)	GP FOR HOME M RAMMOHAN GP FOR REVENUE	VISAKHAPATNAM
182	SA/262/2025 IA 1/2025 Stay Petition	MUMMIDI SURYAKANTHAM Vs MEDIBOYINA VARALAKSHMI	G RAMA GOPAL	R1 UNSERVED,	VISAKHAPATNAM

INTERLOCUTORY(REVENUE)

183	WP/31028/2014 IA 1/2014(WPMP 38790/2014) Direction Petition	IPPILI APPAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	T V SRI DEVI	GP FOR REVENUE (AP)	VIZIANAGARAM
184	WP/31204/2014 IA 1/2014(WPMP 39000/2014) Direction Petition IA 1/2023 Miscellaneous Petition	M. LAKSHMIDEVI ANANTAPUR DIST Vs PRL SECY REVENUE DEPT HYD & 7 OT	KATA SAMBASIVA RAO	GP FOR REVENUE (AP) M KARIBASIAH GP FOR SOCIAL WELFARE R7 R8 UNSERVED,	ANANTAPUR
185	WP/13401/2015 IA 1/2015(WPMP 17608/2015) Direction Petition	D.PANDURANGAIAH Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	G VENKATA REDDY	GP FOR REVENUE (AP)	CHITTOOR
186	WP/7170/2016 IA 1/2016(WPMP 9150/2016) Direction Petition IA 1/2019 Vacate Stay Petition	N NARASIMHA MURTHY&ANOT Vs STATE OF APPRL.SCYREVENUEHYD & 10	S PARINEETA	GP FOR REVENUE (AP) ASHOKA REDDY PALA A S C BOSE	VISAKHAPATNAM
187	WP/9457/2016 IA 1/2016(WVMP 1461/2016) Vacate Stay Petition IA 2/2016(WPMP 11963/2016) Direction Petition	AMABATI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	. SRINIVASA RAO NARRA	GP FOR REVENUE (AP) M RAVINDRANATH REDDY(SC FOR APSHC) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	PRAKASAM
188	WP/9718/2016 IA 1/2016(WVMP 1990/2016) Vacate Stay Petition WP/9438/2016 WP/9735/2016	R.K. TOWNSHIP PROMOTERS PVT. LTD. Vs STATE OF ANDHRA PRADESH REP.	CH VEDAVANI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
189	WP/9438/2016 IA 1/2016(WVMP 2238/2016) Vacate Stay Petition	R.K. TOWNSHIP PROMOTERS PVT. LTD. Vs STATE OF ANDHRA PRADESH	CH VEDAVANI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
190	WP/9735/2016	R.K. TOWNSHIP	CH VEDAVANI	GP FOR REVENUE (AP)	VISAKHAPATNAM

	IA 1/2016(WVMP 1984/2016) Vacate Stay Petition	PROMOTERS PVT. LTD. Vs STATE OF ANDHRA PRADESH		GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	
191	WP/9789/2016 IA 1/2016(WPMP 12372/2016) Injunction Petition	PADILETI CHENCHAMMA SPSR NELLORE DIST. & ANR. Vs THE STATE OF A.P.REVENUEHYD.& 4 OTRS.	S V MUNI REDDY	GP FOR REVENUE (AP) G SESHADRI	SPS NELLORE
192	WP/12607/2016 IA 1/2016(WVMP 2258/2016) Vacate Stay Petition IA 1/2017(WVMP 3207/2017) Vacate Stay Petition IA 2/2024 Leave Petition	SMT. J.ANJALI Vs THE STATE OF ANDHRA PRADESH	J M NAIDU	GP FOR REVENUE (AP) S S BHATT GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	CHITTOOR
193	WP/13869/2016 IA 1/2016(WPMP 17307/2016) Suspension Petition IA 1/2024 Leave Petition	CH L NARAYANA REDDY KADAPA DIST. Vs PRL. SECRETARY REVENUE DEPT. HYD & 4 OTHERS	JESHTADI SUNIL KUMAR	GP FOR REVENUE (AP) S S BHATT T V S KUMAR	YSR KADAPA
194	WP/23925/2016 IA 1/2016(WPMP 29468/2016) Direction Petition	N. APPA RAO Vs THE STATE OF ANDHRA PRADESH	M JANARDHAN RAO	GP FOR REVENUE (AP)	VISAKHAPATNAM
195	WP/25384/2016 IA 1/2016(WPMP 31331/2016) Suspension Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2021 Vacate Stay Petition	PUNYAVATHI (DIED) Vs PRL.SECY. REVENUE DEPT. HYD. & 17 OTHERS	K RAMAMOHAN	GP FOR REVENUE (AP) P V VIDYASAGAR D KODANDARAMI REDDY DOKKA MOHAN RAO	CHITTOOR
196	WP/25726/2016 IA 1/2016(WPMP 31789/2016) Direction Petition IA 1/2025 Permission Petition	LINGAM PREMCHAND KRISHNA DIST Vs PRL SECY REVENUE DEPT. HYD & 6 OT	SIVALENKA RAMACHANDRA PRASAD	GP FOR REVENUE (AP) RAMBABU KOPPINEEDI GP FOR FISHERIES	KRISHNA
197	WP/26818/2016 IA 1/2016(WPMP 33198/2016) Direction Petition	CHANDRA VIJAYALAKSHMI & 5 OTHERS Vs REVENUE DEPT. HYD. & 5 OTHERS	PATANJALI PAMIDIGHANTAM	GP FOR REVENUE (AP) G JHANSI GP FOR ASSIGNMENT IA SR 56251 OF 2024 FOR ORDERS OF COURT	KRISHNA
198	WP/31433/2016 IA 1/2016(WPMP 38884/2016) Direction Petition IA 1/2025 Implead Petition	V SREENIVASA RAO Vs STATE OF APPRL.SCYREVENUEHYD & 7	V R REDDY KOVVURI	GP FOR REVENUE (AP) CH VENKAT RAMAN	CHITTOOR
199	WP/39325/2016 IA 1/2016(WPMP 48468/2016) Suspension Petition IA 1/2017(WVMP 1059/2017) Vacate Stay Petition	MALLEBOINA NADIPI NARSIMHULU Vs THE STATE OF ANDHRA PRADESH	M SIVA JYOTHI	GP FOR REVENUE (AP) V R REDDY KOVVURI	YSR KADAPA
200	WP/44654/2016 IA 1/2016(WPMP 55078/2016) Direction Petition IA 2/2016(WPMP 55081/2016) Suspension Petition IA 1/2017(WVMP	INAKOTI VEERABADHRARAO Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR REVENUE (AP) V S R ANJANEYALU GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	EAST GODAVARI

	1245/2017) Vacate Stay Petition IA 2/2017(WPMP 5254/2017) Implead Petition IA 3/2017(WVMP 23635/2017) Vacate Stay Petition				
201	WP/3267/2017 IA 1/2017(WPMP 3865/2017) Direction Petition IA 1/2019 Fix an Early Date IA 1/2022 Direction Petition IA 2/2024 Leave Petition	GULLAPPALI RAJYALAKSHMI Vs THE GOVT. OF ANDHRA PRADESH	M L NEELIMA	GP FOR REVENUE (AP) R V KOTESWARA PRASAD C DAMODAR REDDY	GUNTUR
202	WP/8160/2017 IA 1/2017(WPMP 10070/2017) Suspension Petition IA 1/2020 Vacate Stay Petition	K.J. SIVA RAJAPPA Vs THE STATE OF ANDHRA PRADESH	SRIDHAR TUMMALAPUDI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) O M R LAW FIRM GP FOR ASSIGNMENT O MANOHER REDDY	ANANTAPUR
203	WP/9442/2017 IA 1/2017(WPMP 11691/2017) Suspension Petition IA 2/2017(WPMP 15511/2017) L R Petition IA 1/2025 Leave Petition	PANGULURI SRINIVASARAO S/O ANKAMMA Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	AISHWARYA NAGULA	GP FOR REVENUE (AP) A RAGHAVAIAH	PRAKASAM
204	WP/11619/2017 IA 1/2017(WPMP 14463/2017) Direction Petition	P.SIVAIAH Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR REVENUE (AP) W.V.B. SHRAVAN. GADE VENKATESWARA RAO	CHITTOOR
205	WP/18124/2017 IA 1/2017(WPMP 22129/2017) Suspension Petition WP/42860/2017	MEDISETTI RAJYALAXMI EG DIST Vs PRL. SECRETARY REVENUE DEPT. AMARAVATHI & 5 OTHERS	P R K AMERANDRA KUMAR	GP FOR REVENUE (AP) ADDL ADVOCATE GENERAL P S P SURESH KUMAR	EAST GODAVARI
206	WP/42860/2017 IA 1/2017(WPMP 53160/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Implead Petition IA 1/2024 Leave Petition	PENKE SATYANARAYANA Vs THE STATE GOVERNMENT OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE (AP) Y SUDHAKAR N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) NIMMAGADDA REVATHI P S P SURESH KUMAR	EAST GODAVARI
207	WP/19739/2017 IA 1/2017(WPMP 24101/2017) Suspension Petition IA 1/2023 L R Petition IA 2/2023 L R Petition IA 1/2024 Leave Petition	NAGABOYINA SINGA RAO PRAKASAM DIST Vs PRL. SECRETARY REVENUE DEPT. GUNTUR DIST & 5 OTHERS	M R S SRINIVAS	GP FOR REVENUE (AP) RAJASRI MANCHE VENKATESWARLU CHAKKILAM	PRAKASAM
208	WP/27051/2017 IA 1/2017(WPMP 33605/2017) Suspension Petition IA 1/2023 Receive Docs Petition	THATTI RAMANNA S/O. BASANNA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	AKULA SRI KRISHNA SAI BHARGAV	GP FOR REVENUE (AP) K V RAGHU VEER	KURNOOL
209	WP/27983/2017 IA 3/2017(WPMP 38184/2017) Implead Petition IA 1/2024	SMT. YELAKALA VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE (AP) TURAGA SAI SURYA GP FOR ASSIGNMENT R4 UNSERVED,	WEST GODAVARI

Additional Material Petition

210	WP/29001/2017 IA 1/2017(WVMP 4558/2017) Vacate Stay Petition IA 2/2017(WPMP 36075/2017) Suspension Petition IA 3/2017(WPMP 46998/2017) Implead Petition	CHINTHAPALLY ANAND SAGAR Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE (AP) HARISH KUMAR RASINENI GP FOR ASSIGNMENT	ANANTAPUR
211	WP/37066/2017 IA 1/2017(WPMP 46025/2017) Suspension Petition IA 4/2017 Implead Petition IA 1/2018 Vacate Stay Petition	MUNGAM VENKATA LAKSHMI & 2 OTHERS SRIKAKULAM DIST. Vs THE STATE OF A.P PRLSECY REVENUE DEPT & 3 OTHERS	TURAGA SAI SURYA	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	SRIKAKULAM
212	WP/37624/2017 IA 1/2017(WPMP 46729/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2024 Leave Petition	SUDDARASI VENKATAMMA CHITTOOR DIST Vs PRL. SECRETARY REVENUE DEPT. AMARAVATHI & 3 OTHERS	DODDAKA HARSHA VARDHAN	ADDL ADVOCATE GENERAL (AP) VIVEK CHANDRA SEKHA R N ASWARTHA NARAYANA GP FOR ASSIGNMENT	CHITTOOR
213	WP/38181/2017 IA 1/2017(WPMP 47423/2017) Direction Petition IA 1/2019 Vacate Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	SMT.ARIPAKA KANCHANA & 8 ORS. Vs PRL. SECY. REV. DEPT. & 4 ORS.	KURITI BHASKARA RAO	GP FOR REVENUE (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
214	WP/38428/2017 IA 1/2017(WPMP 47712/2017) Suspension Petition IA 1/2018 L R Petition WP/1270/2017 WP/12315/2016	G SHIVA BHAVANI GUDIVADAKRISHNA DIST. Vs THE STATE OF A.P.REVENUEAMARAVATI & 4 OTRS.	G PURUSHOTHAM REDDY	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	KRISHNA
215	WP/12315/2016 IA 1/2016(WPMP 15450/2016) Direction Petition IA 1/2018 L R Petition	G. SIVABHAVANI KRISHNA DISTRICT Vs PRL SECY REVENUE DEPT HYDERABAD & 4 OTHERS	G PURUSHOTHAM REDDY	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	KRISHNA
216	WP/1270/2017 IA 1/2017(WPMP 1407/2017) Suspension Petition IA 1/2018 L R Petition	G.SIVABHAVANI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	G PURUSHOTHAM REDDY	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	KRISHNA
217	WP/38492/2017 IA 1/2017(WPMP 47781/2017) Stay Petition IA 2/2017(WPMP 47782/2017) Suspension Petition IA 1/2018 L R Petition IA 2/2018 Vacate Stay Petition IA 3/2018 Vacate Stay Petition IA 6/2018 Condone Delay in Rep IA 7/2018 L R Petition IA 1/2021 Condone Delay Petition IA 2/2021	E. AMBAMMA Vs STATE OF ANDHRA PRADESH	VIRUPAKSHA DATTATREYA GOUDA	GP FOR REVENUE (AP) K V RAGHU VEER	KURNOOL

Set Aside Abatement
IA 3/2021
Implead Petition

218	WP/39136/2017 IA 1/2017(WPMP 48555/2017) Direction Petition	SMT. J. LAKSHMI Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	CHITTOOR
219	WP/44342/2017 IA 2/2017(WPMP 248043/2017) Direction Petition IA 1/2024 Leave Petition	PONUGOTI PREMARAO Vs THE STATE OF AP.	12997/VENKATESWARLU GADA	GP FOR REVENUE (AP) KAUSHIK KUMBHAJADALA	PRAKASAM
220	WP/44613/2017 IA 1/2017 Direction Petition	G.PRASAD Vs STATE OF ANDHRA PRADESH	T C KRISHNAN	GP FOR REVENUE (AP)	CHITTOOR

INTERLOCUTORY(PANCHAYAT RAJ)

221	WP/18832/2016 IA 1/2016(WPMP 23114/2016) Suspension Petition IA 1/2024 Recall Petition IA 2/2024 Condone Delay in Rep IA 3/2024 Implead Petition	SHEETAL KUMAR JAIN Vs THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY	E V V S RAVI KUMAR	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) M SRI ATCHYUT A S C BOSE GP FOR MUNICIPAL ADMN URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	EAST GODAVARI
222	WP/32489/2018 IA 1/2018 Direction Petition	KOMMANABOINA NAGESWARARAO Vs STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR PANCHAYAT RAJ RURAL DEV (AP) G SESHADRI P PRABHAKAR RAO	PRAKASAM

INTERLOCUTORY(REVENUE - L.A)

223	WP/5477/2014 IA 1/2016(WPMP 23956/2016) Fix an Early Date	CH. BHARATHI DEVI Vs THE SPECIAL DEPUTY COLLECTOR (LAND ACQUISITION)	D.V.A.S. RAVI PRASAD		KRISHNA
224	WP/5827/2014 IA 1/2014(WPMP 7248/2014) Direction Petition IA 1/2016(WPMP 23634/2016) Fix an Early Date	CH. BHARATHI DEVI Vs THE SPECIAL DEPUTY COLLECTOR (LAND ACQUISITION)	D.V.A.S. RAVI PRASAD		KRISHNA
225	WP/27446/2014 IA 2/2016(WPMP 38534/2016) Restoration Petition IA 1/2017(WPMP 1590/2017) Additional Material Petition	KATRAGADDA SEETARAMANJANEYULU Vs THE GOVT. OF ANDHRA PRADESH	K VASANTH RAO	GP FOR LAND ACQUISITION (AP) GP FOR IRR AND CAD R2 R3 R4 R5 UNSERVED,	PRAKASAM
226	WP/33812/2014 IA 1/2014(WPMP 42304/2014) Direction Petition IA 1/2016(WPMP 4483/2016) Direction Petition	A.V.MURLI KRISHNA S/O. LATE A.C.V.L.NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH REP BY ITS SECRETARY	P GANGA RAMI REDDY	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE	CHITTOOR
227	WP/20372/2015 IA 1/2015(WPMP 26237/2015) Direction Petition	POOLATHOTA PENCHALIAH AND 26 OTHERS Vs THE STATE OF AP. REP BY ITS 3 OTHERS	D KODANDARAMI REDDY	GP FOR LAND ACQUISITION (TG) GP FOR LAND ACQUISITION GP FOR REVENUE GP FOR IRR AND CAD	YSR KADAPA
228	WP/15736/2016 IA 1/2016(WPMP 19450/2016) Direction Petition	T SUBAMMA AND 16 OTHERS Vs THE STATE OF AP.	M SRI ATCHYUT	GP FOR LAND ACQUISITION (AP) GP FOR IRR AND CAD	YSR KADAPA

	WP/11510/2016	REPBY ITS SECRETARY AND 3 OTHERS			
229	WP/11510/2016 IA 1/2016(WPMP 14497/2016) Direction Petition	VARIKUNTA SUBBARAYUDU YSR KADAPA DIST & 88 OTHERS Vs SECY IRRIGATION & CAD DEPT HYDERABAD & 3 OTHERS	M SRI ATCHYUT	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
230	WP/18943/2016 IA 1/2016(WVMP 3212/2016) Vacate Stay Petition	K.G.VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	S RAHUL REDDY	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE	KURNOOL
231	WP/20083/2016 IA 1/2016(WVMP 3196/2016) Vacate Stay Petition IA 1/2024 Additional Affidavit	KAPA SRINIVAS REDDY Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR LAND ACQUISITION (AP)	KURNOOL
232	WP/3225/2017 IA 1/2017(WPMP 3815/2017) Direction Petition	G.P. RANGA SWAMY KURNOOL DIST & 6 OTHERS Vs SECRETARY LAND SURFACE TRANSPORT DEPT. NEW DELHI & 2 OTHER	R PRASAD REDDY	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI)	KURNOOL
233	WP/12663/2017 IA 1/2017(WPMP 15746/2017) Direction Petition	SINGANA NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
234	WP/13168/2017 IA 1/2017(WVMP 3155/2017) Vacate Stay Petition IA 2/2017(WPMP 16349/2017) Direction Petition	KONDA. NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA MURTHY	GP FOR LAND ACQUISITION (AP) P V KRISHNAIAH KOWTURU PAVAN KUMAR	WEST GODAVARI
235	WP/14924/2017 IA 1/2017(WPMP 18450/2017) Direction Petition IA 1/2025 Petition to Withdraw	PATIBANDLA KIRAN KUMAR Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
236	WP/27680/2017 IA 1/2017(WVMP 3798/2017) Vacate Stay Petition IA 2/2017(WVMP 4379/2017) Vacate Stay Petition IA 3/2017(WPMP 34379/2017) Direction Petition IA 4/2017(WPMP 45629/2017) Implead Petition WP/12828/2014	K.TIRUVALLUR AND ANOTHERS Vs PRL.SECRTARY (REVENUE) AND 6 OTHERS	PAVANI SIVA KUMAR	GP FOR LAND ACQUISITION (AP) SIVAPRASAD REDDY VENATI KOPPULA GOPAL GP FOR REVENUE	SPS NELLORE
237	WP/12828/2014 IA 1/2014(WPMP 16087/2014) Direction Petition IA 1/2015(WVMP 518/2015) Vacate Stay Petition IA 3/2015(WVMP 61148/2015) Vacate Stay Petition	YANATI VENKATA KRISHNA REDDY NELLORE DIST Vs AUTHORISED OFFICER LAND REFORMS NELLORE DIST & ANOTHER	SIVAPRASAD REDDY VENATI	GP FOR LAND ACQUISITION (AP) PAVANI SIVA KUMAR KOPPULA GOPAL GP FOR REVENUE (AP) GP FOR REVENUE	SPS NELLORE
238	WP/30880/2017 IA 1/2017(WPMP 38496/2017) Suspension Petition	VANKAYALA RAMAMOHANA RAO Vs THE STATE OF ANDHRA	K RAMA KOTESWARA RAO	GP FOR LAND ACQUISITION (AP)	GUNTUR

	WP/6317/2017 WP/11625/2017 WP/15270/2017 WP/40875/2016	PRADESH REP. BY ITS PRINCIPAL SECRETARY			
239	WP/40875/2016 IA 1/2016(WPMP 50334/2016) Suspension Petition IA 1/2017(WVMP 1503/2017) Vacate Stay Petition IA 2/2017(WPMP 9399/2017) Extension Petition	GUDIPALLI SOMULU S/O.RAJA RAO Vs THE STATE OF ANDHRA PRADESH REP.	K RAMA KOTESWARA RAO	GP FOR LAND ACQUISITION (AP)	GUNTUR
240	WP/6317/2017 IA 1/2017(WVMP 1501/2017) Vacate Stay Petition	MUNIPALLI KANNA RAJU Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR LAND ACQUISITION (AP)	GUNTUR
241	WP/11625/2017 IA 1/2017(WPMP 14469/2017) Suspension Petition	KATURI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR LAND ACQUISITION (AP)	GUNTUR
242	WP/15270/2017 IA 1/2017(WPMP 18857/2017) Suspension Petition	VANKAYALA SATYA PRASAD Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR LAND ACQUISITION (AP)	GUNTUR
243	WP/36692/2017 IA 1/2017(WPMP 45574/2017) Direction Petition	M.V. NAGENDRA BABU Vs DY. SECY. MIN. OF SHIPPING NEW DELHI & 7 ORS.	SIVALENKA RAMACHANDRA PRASAD	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) DEPUTY SOLICITOR GENERAL OF INDIA NARASIMHA RAO GUDISEVA	KRISHNA
<u>INTERLOCUTORY(REVENUE - STAMPS & REG.)</u>					
244	WP/43454/2017 IA 1/2017(WPMP 53873/2017) Suspension Petition	SHAIK MASTAN BI Vs STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR REVENUE (AP) P SRIDHAR REDDY GP FOR ASSIGNMENT	GUNTUR
<u>FINAL HEARING</u>					
245	WP/4324/2015 IA 1/2015(WPMP 5730/2015) Direction Petition IA 1/2016(WVMP 3810/2016) Vacate Stay Petition	SRIRAM MALYADRI Vs THE STATE OF ANDHRA PRADESH	V ESWARAIHA CHOWDARY	GP FOR REVENUE (AP)	SPS NELLORE
<u>FINAL HEARING(P.RAJ-RURAL DEV.)</u>					
246	WP/2732/2013 IA 1/2013(WPMP 3363/2013) Direction Petition WP/4622/2021	NAKKALA PUSHPAVATHI Vs THE STATE OF ANDHRA PRADESH REP.BY THE DISTRICT COLLECTOR	VENKATESWARLU POSANI	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR ROADS BUILDINGS G SESHADRI(SC FOR MPP ZPP) GP FOR REVENUE K MALLESHWARI (NOTE CASE)	PRAKASAM
247	WP/4622/2021 IA 1/2021 Stay Petition IA 2/2021 Implead Petition IA 3/2021 Vacate Stay Petition	TALARI PRABHAVATHI Vs THE STATE OF AP	KIRAN KUMAR BALIGAMSETTI	ADDL ADVOCATE GENERAL (AP) BALAJI MEDAMALLI	PRAKASAM
<u>FINAL HEARING (REVENUE - LA)</u>					
248	WP/5102/2015 IA 1/2015(WPMP 6797/2015) Direction Petition	SMT.YAKA SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR REVENUE (AP)	VISAKHAPATNAM

249	WP/30503/2015 IA 1/2015(WPMP 39426/2015) Direction Petition WP/3250/2012 WP/6573/2010 WP/20659/2012 WP/23036/2010 WP/28424/2011 WP/29739/2014 WP/36405/2014	K.JANAKI RAMAIAH Vs STATE OF A.P. REP. BY ITS PRINCIPAL SECRETARY	V V LAKSHMI NARAYANA	GP FOR LAND ACQUISITION (AP) SOMISETTY GANESH BABU SC For VUDA and MUDA	VISAKHAPATNAM
250	WP/6573/2010 IA 1/2010(WPMP 8477/2010) Direction Petition	SRI VARAHA LAKSHMI NARASIMHA SWAMY DEVASTHANAM Vs GOVERNMENT OF ANDHRA PRADESH REP.BY ITS	CHINTAPALLI SRINIVAS	GP FOR ENDOWMENTS V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
251	WP/23036/2010 IA 1/2025 Vacate Stay Petition	K.JANAKI RAMAIAH Vs THE GOVERNMENT OF A.P. (LAND ACQUISITION)	NUTHALAPATI MOHAN	GP FOR LAND ACQUISITION SOMISETTY GANESH BABU SC For VUDA and MUDA Somisetty Ganesh Babu SC For VUDA and MUDA	VISAKHAPATNAM
252	WP/28424/2011 IA 1/2011(WPMP 35100/2011) Stay Petition IA 1/2023 Vacate Stay Petition	PALLI PIDI RAJU VEPAGUNTA & 5 OTHRS Vs PRL. SECY. HYD & 4 OTHRs	RAMA RAO MAVIDI	GP FOR LAND ACQUISITION GP FOR HOME SOMISETTY GANESH BABU SC For VUDA and MUDA V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) V PREETI REDDY GP FOR ENDOWMENTS	VISAKHAPATNAM
253	WP/3250/2012 IA 1/2012(WVMP 1393/2012) Vacate Stay Petition IA 2/2012(WVMP 1886/2012) Vacate Stay Petition IA 1/2017(WPMP 9533/2017) Permission Petition	SRI SRI SRI MUTYAMAMBA VEPAGUNTA VUDA BHU BADITULA Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	RAO DEEPIKA	GP FOR LAND ACQUISITION GP FOR HOME E SAMBASIVA PRATAP SOMISETTY GANESH BABU SC For VUDA and MUDA CHINTAPALLI SRINIVAS P RAJASEKHAR V PREETI REDDY P JAGADISH CHANDRA PRASAD(SC FOR VUDA) GP FOR ENDOWMENTS	VISAKHAPATNAM
254	WP/20659/2012 IA 1/2012(WPMP 26485/2012) Direction Petition IA 1/2023 Vacate Stay Petition	GUNTAPALLY SRINIVAS RAO Vs THE GOVERNMENT OF A.P.	V V LAKSHMI NARAYANA	GP FOR LAND ACQUISITION SOMISETTY GANESH BABU SC For VUDA and MUDA V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) P JAGADISH CHANDRA PRASAD(SC FOR VUDA)	VISAKHAPATNAM
255	WP/29739/2014 IA 1/2014(WPMP 37121/2014) Suspension Petition IA 1/2015(WPMP 1237/2015) Miscellaneous Petition	SIMHAGIRI NAGAR LAYOUT PLOT OWNERS WEL.ASSN.VISAKHAPATN AM. Vs THE GOVT.OF A.P.MA.&UD.HYD.& 5 OTRS.	V V LAKSHMI NARAYANA	GP FOR LAND ACQUISITION (AP) SOMISETTY GANESH BABU SC For VUDA and MUDA V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) P JAGADISH CHANDRA PRASAD(SC FOR VUDA)	VISAKHAPATNAM
256	WP/36405/2014 IA 1/2014(WPMP 45578/2014) Direction Petition	SIMHAGIRI NAGAR LAYOUT PLOT OWNERS WELFARE ASSOCIATION Vs PRL. SECY. M.A. & U.D. DEPT. & 3 ORS.	V S K RAMA RAO	GP FOR MCPL ADMN- URBAN DEV (TG) SOMISETTY GANESH BABU SC For VUDA and MUDA V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM

FOR ADMISSION (CC MATTERS)

257	CC/761/2019 IA 1/2020	G SRINIVASA RAO Vs SUJATHA SARMA	KAVITHA GOTTIPATI	GP FOR HIGHER EDUCATION (AP) RAMA CHANDRA RAO GURRAM	GUNTUR
258	CC/91/2021 IA 1/2021 Stay Petition	KONAKALLA REDDIMMA Vs SRI V.CHINA VEERABHADRU	S BALA MOHAN RANGA	GP FOR SERVICES III K BHEEMA RAO R 1 NOTICE SERVED	KRISHNA
259	CC/1109/2022	YADLA VENKATA SIMHACHALAM Vs SRI R. KARIKAL VALAVEN IAS	T NAGARJUNA REDDY	P SUBASH T KUMAR BABU	WEST GODAVARI
260	CC/5023/2022	M/S. CENTURY PHARMALABS INDIA PVT LTD. Vs D MURALIDHAR REDDY	P ROY REDDY	VENKATA REDDY CHITTEM (SC FOR APMSIDC) VENKATA REDDY CHITTEM	KRISHNA
261	CC/772/2023	DESIGN TECH SYSTEMS PRIVATE LIMITED Vs M DHANUNJAYUDU	V NITESH	T M K CHAITANYA	KRISHNA
262	CC/1822/2023	KONA SRINIVASA RAO Vs HIMANSHU SHUKLAIAS	A K KISHORE REDDY	P SUBASH	EAST GODAVARI
263	CC/3300/2023	MORLA SIVA KOTAIAH Vs SRI. SASHIBHUSAN KUMAR IAS	NAGAM CHANDRASEKHAR REDDY	S SIVA KUMARI R2 NOTICE SERVED	KURNOOL
264	CC/3961/2023	M/S.GSR VENTURES PVT LIMITED. Vs SASI BHUSHAN KUMAR I.A.S.	DASARI S V V S V PRASAD	NAGARAJU PULLAGURA K M KRISHNA REDDY	GUNTUR
265	CC/4276/2023 IA 1/2023 Dispense with Petition	SVS EARTH MOVERS AND ENGINEERS Vs SASHI BUSHAN KUMAR	SIVAPRASAD REDDY VENATI	NAGARAJU PULLAGURA	SPS NELLORE
266	CC/4278/2023	M/S. JAYA HUME PIPE LIMITED Vs SRI SASHIBHUSHAN	G VENKATA REDDY	R5 NOTICE SENT THROUGH DISTRICT JUDGE, VISAKHAPATNAM AND RPAD AND NOT YET RETURNED. R6 NOTICE SENT THROUGH DISTRICT JUDGE, ONGOLE, PRAKASAM DISTRICT AND RPAD AND NOT YET RETURNED.	KURNOOL
267	CC/4444/2023 IA 1/2023 Dispense with Petition	DVPRA UP SCHOOL Vs SRI PRAVEEN PRAKASH IAS	SRI VIJAY MATHUKUMILLI	L V S NAGARAJU S NISCHALA REDDY RR 2,3 AND 4 NOTICE SENT NOT YET RETURNED.	EAST GODAVARI
268	CC/4863/2023	TADELA BHEEMA RAO Vs MR. SHASHI BUSHAN KUMAR IAS	JAGARLAMUDI KOTESWARI DEVI	RR 2, 4 AND 5 NOTICE SERVED	SRIKAKULAM
269	CC/5728/2023 IA 1/2024 Implead Petition	M/S. RAHUL BUILDERS Vs KANTILAL DANDEI.A.S	P V RAMANA	NAGARAJU NAGURU NAGARAJU PULLAGURA R 4 NOTICE SERVED	GUNTUR

270	CC/4421/2024	GURRAM NOOKA RAJU Vs VIJAY KRISHNA IAS	K JYOTHI PRASAD	BH RAMA KRISHNA NAIK R 4 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON)	VISAKHAPATNAM
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271	CC/790/2025 IA 1/2025 Direction Petition	THE ANDHRA EVANGELICAL LUTHERAN CHURCH AELC Vs MOST REV. DR.K. FREDRICK PARADESI BABU	G TUHIN KUMAR	RR1 AND 2 NOTICE SERVED	GUNTUR
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FOR ADMISSION & HEARING

272	CC/2065/2015 IA 1/2015(APPL 1310/2015) Direction Petition WP/2028/2015	MABBU CHANDRASEKHARA REDDY CHITTOOR DIST. Vs J.C. SHARMA I.A.S. HYD & 3 OTHERS	P GANGA RAMI REDDY	GP FOR REVENUE (AP) THE ADVOCATE GENERAL RAM BABU DEVAVARAPU	CHITTOOR
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273	WP/2028/2015 IA 2/2015(WPMP 2712/2015) Suspension Petition IA 3/2015(WVMP 4919/2015) Vacate Stay Petition IA 1/2017(WPMP 127/2017) Additional Material Petition IA 1/2025 Direction Petition	MABBU CHANDRASEKHAR REDDY Vs PRL.SECY. REVENUE DEPT. HYD. & 3 OTHERS	P GANGA RAMI REDDY	GP FOR REVENUE (AP)	CHITTOOR
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INTERLOCUTORY(REVIEW PETITIONS)

274	IA/2/2022 Review Petition WP/4039/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING V VINOD K REDDY (SC FOR ZP MPDO GP) DEPUTY SOLICITOR GENERAL OF INDIA NIMMAGADDA REVATHI GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
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275	IA/3/2022 Stay Petition WP/4039/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING V VINOD K REDDY (SC FOR ZP MPDO GP) DEPUTY SOLICITOR GENERAL OF INDIA NIMMAGADDA REVATHI GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
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276	IA/3/2022 Stay Petition WP/4802/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING M LAKSHMI NARAYANA GP FOR PANCHAYAT RAJ RURAL DEV KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	ANANTAPUR
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277	IA/2/2022 Review Petition WP/4802/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING M LAKSHMI NARAYANA GP FOR PANCHAYAT RAJ RURAL DEV KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	ANANTAPUR
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278	IA/3/2022 Stay Petition WP/5220/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING V.N.V.SURYA DATTU GP FOR MINES AND GEOLOGY	KRISHNA
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				GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION	
279	IA/2/2022 Review Petition WP/5220/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING V.N.V.SURYA DATTU GP FOR MINES AND GEOLOGY GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION	KRISHNA
280	IA/3/2022 Stay Petition WP/5308/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV SRINIVASA RAO NARRA	GUNTUR
281	IA/2/2022 Review Petition WP/5308/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV SRINIVASA RAO NARRA	GUNTUR
282	IA/2/2024 Dispense with Petition WP/9172/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV SRINIVASA RAO NARRA	PRAKASAM
283	IA/1/2024 Review Petition WP/9172/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV SRINIVASA RAO NARRA	PRAKASAM
284	IA/3/2024 Stay Petition WP/9172/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV SRINIVASA RAO NARRA	PRAKASAM
285	IA/3/2022 Stay Petition WP/9921/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL
286	IA/2/2022 Review Petition WP/9921/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL
287	IA/2/2023 Stay Petition WP/9936/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	T VENU GOPAL GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
288	IA/1/2023 Review Petition WP/9936/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	T VENU GOPAL GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
289	IA/2/2022 Review Petition WP/10107/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING	KURNOOL

				GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	
290	IA/3/2022 Stay Petition WP/10107/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL
291	IA/2/2022 Review Petition WP/10156/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL
292	IA/3/2022 Stay Petition WP/10156/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL
293	IA/2/2022 Review Petition WP/11064/2022	THE PROJECT DIRECTOR Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	S SYAMSUNDER RAO GP FOR GENERAL ADMINISTRATION	KURNOOL
294	IA/3/2022 Stay Petition WP/11064/2022	THE PROJECT DIRECTOR Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	S SYAMSUNDER RAO GP FOR GENERAL ADMINISTRATION	KURNOOL
295	IA/2/2022 Review Petition WP/11241/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL
296	IA/3/2022 Stay Petition WP/11241/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV BATHALA RAMESH	KURNOOL

COURT NO. 11
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO
THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Friday The 4th day of July 2025(AT 2:15 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY(REVIEW PETITIONS)					
297	IA/1/2025-Review Petition WP/25922/2009	M/S. RAMESH METALS KRISHNA DIST. Vs	VENKATESWARA RAO GUDAPATI	GP FOR COMMERCIAL TAX K RAJI REDDY	KRISHNA